चबूतरा ग्रौर एक जीना ग्रौर रामपुरम में उत्खनित पूर्वपावाणी संस्कृतियों से सम्बन्धित तीन चरण प्रकाश में ग्राए हैं ।

Condition for providing accommodation to run school at Tundia

2938. SHRI BALASAHIB PAWAR: Will the Minister of RAILWAYS be pleased to state:

(a) when and under what conditions the Railway administration had provided accommodation to Ex-SLWI Tundla of Northern Railway to run a school in Company Bagh Colony at Tundla near Hanuman Mandir; and

(b) what is the machinary with Railway Administration to check the fulfilment of the condition under which the land and building is provided to Ex-SLWI Tundla for running the school in Railway area?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): (a) No railway building was given for running the primary school at Tundla near Hanuman Mandir, but the railway population of the colony gradually developed an old dumping ground within railway and into a school, primarily for the railwaymen's children. The existence of the school came to be known in 1975.

(b) No formal licence for land has been granted to the Managing Committee of the school. As such, no conditions have so far been stipulated. However, a serving railway employee is also associated with the school management.

Planning trees along with sides of National Highways

2939. SHRI B. K. NAIR: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

(a) whether planting of trees along both sides of the National Highways have been taken up as a part of the social forestry programme; (b) if so, on which National Highways it has been completed and where it is in progress, indicating the percentage completed; and

(c) whether State Governments have also been advised to take up this project in earnestness in the State Highways?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRAN-SPORT (SHRI SITARAM KESARI): (a) Yes, Sir.

(b) The Ministry of Agriculture, who are concerned in the matter, are collecting information from State Governments and it will be laid on the table of the Sabha in due course by them.

(c Planting of trees along both sides of State Highways forms part social forestry programme and is included under item No. 12 of New 20 Point Programme.

Railway Reforms Committee

2940. PROF. NARAIN CHAND PARA-SHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Reforms Committee set up by the Government with Shri Sarin as the Chairman has since submitted any report to the Government;

(b) if so, the nature of the recommendations made in this regard;

(c) if not, the period which has been prescribed for further submission of the report and whether any extension on this period has been (i) sought by; and (ii) given to the Committee; and

(d) the likely date by which the committee has been asked to give the final report?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN): (a) and (b) The Committee submitted Part-I of its report in May, 1982 and Part-II in October, 1982. The first part contains recommendations only in regard to resources for renewal, replacements of